## COURT-I

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 250 OF 2016 & IA NO. 899 OF 2017

Dated: 19<sup>th</sup> April, 2018

#### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of: Adani Transmission (India) Ltd. Vs. Maharashtra Electricity Regulato	orv (	Commission	 Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. Sanjay Sen, Sr. Adv. Mr. Hemant Singh Mr. Tushar Srivastava Ms. Ankita Bafna	
Counsel for the Respondent(s)	:	Mr. Buddy A. Ranganadha Ms. Aanchal Arora for R-1	

# <u>ORDER</u>

We have heard learned senior counsel for the Appellant.

List the matter for further hearing on 02.07.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member